

Manual scavengers on muster rolls of Government

513. SHRI K. T. S. TULSI: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government has any manual scavengers on its muster rolls from May, 2015 to July, 2016; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) No, Sir. As per information available with the Ministry of Social Justice and Empowerment, the Government does not have any muster roll of manual scavengers. Manual scavenging is prohibited under "Prohibition of Employment as Manual Scavengers and their Rehabilitation Act, 2013" which has come into effect from 06.12.2013.

(b) Does not arise.

Impact of inflation on SC and OBC hostel students

514. DR. K. V. P. RAMACHANDRA RAO: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether Government is aware that the rise in the prices of essential commodities and vegetables has impacted provision of food to SC and OBC hostel students; and

(b) if so, what steps are contemplated to address the situation?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI VIJAY SAMPLA): (a) Yes.

(b) Diet Charges of Hostels for SCs are periodically revised in order to compensate the rise in the prices of essential commodities and vegetables.

Increase in drug rehabilitation centres in Maharashtra

515. SHRI RAJKUMAR DHOOT: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) whether it is a fact that Maharashtra tops in drug related suicides followed by Madhya Pradesh and others;

(b) if so, the details thereof, State and UT-wise;

(c) the number of drug rehabilitation centres set up by Government in Maharashtra and presently functional in the State;